

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-2238/ND/2019

IN THE MATTER OF:

Trectebel Engineering Pvt Ltd

....Applicant

Vs

Warora- Kurnool Transmission Ltd

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Palak Rohmetra

For the Respondent

: Adv. Arun Vir Singh, Adv. Saurav Baveja

ORDER

Ld. Counsel for the OC appeared and submitted that he has filed the withdrawal application yesterday only. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on **25.02.2020**.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)